Annexure-1 Name of Corporate Debtor : Aastik Trading Private Ltd CIN: U51103MH2015PTC264607

Date of Commencement of CIRP 05-03-2024 (Order received by IRP on 21-03-2024)

<u>List of Creditors as on 05-08-2024</u>

List of Unsecured Financial creditors (Other than financial creditor belonging to any class of creditors)
(Amount in INR)

| | | Г | _ | Т | _ | _ | | | _ | _ | | _ | |
|--|-----|-----------------|------|-----------------|---------------------|---|---|-----------|---------|---------------------------|---------------------------|------------|--|
| | | | | 1 | | | Sr. No. | | | | | | |
| | | | | T T | Mahipal Enterprises | | | | Name | | | | |
| | | | | 2707 10 00 | 03-04-2024 | | Jene | Receipt | Date of | | Demin of | Details of | |
| | | 1,80,28,686 | | 1,80,28,686 | | | Amount of Claim Received (In Rs.) | | | | Details of Claim Received | | |
| | | 1,80,28,686 NIL | | 1,80,28,686 NIL | | | Amount of Claim covered by Admitted (Rs) Secutiry Interest (Rs) | | | | Details o | | |
| | * | | | | | | | | | | | | |
| | | NIL | | NIL | | Amount covered by Guarantee (Rs) | | | | Details of Claim Admitted | | | |
| | | | | NO | | Whether % voti | | | | tted | | | |
| | | 100% NIL | | 100% | | | % voting share in COC | | | | | | |
| | | | | 100% NIL | | Amount of Contingent Claim (Rs) | | | | | | | |
| | | NIL | | NIL | | Amount any mutul dues, that may be set off (Rs) | | | | | | | |
| | NIL | | INIL | NIL | | Amount of claim not admitted (Rs) | | | | | | | |
| | - | | | | | Amount of claim under process (Rs) | | | | | | | |
| | | | | | | | any | Nemark If | 7 | | | | |

